

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 36

Dated Guwahati, the 22nd June, 2016

It is for information of all concerned that henceforth in the cause title of the Writ Appeal, after addressing Hon'ble the Chief Justice and before pleadings only the name of the parties (i.e. Appellants and Respondents / Proforma Respondents) and the order against which the Appeal has been preferred are to be mentioned.

By Order,

Sd/- R. Medhi,

JT. REGISTRAR (JUDL.)

Memo No. HC. III-07/2015/ 1700-17 /G Dated: 22nd June, 2016
Copy to:

1. The Registrar (Admn. / Vigilance / Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
6. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
9. The President / Secretary, All Assam Lawyers' Association, Guwahati.
10. The President / Secretary, Lawyers' Association, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
13. The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
14. The Admn. Officer (J) Filing Section, Gauhati High Court, Guwahati.
15. The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr./Dr. (Mrs.) / Mrs. Justice _____
Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
18. The Notice Board, Gauhati High Court, Guwahati.

JT. REGISTRAR (JUDL.)

22.6.16
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